

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-3223(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.12.2018**

NAME OF THE PARTIES:

Gainwell Commosales Pvt. Ltd.
v/s.
Pisces Exim India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. At request of the Petitioner, matter is adjourned to **04.02.2019**.

03.12.2018
pvs

Sd/-
M.K. SHRAWAT
Member (Judicial)